

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA  
:: HYDERABAD ::**

<b>SUB:</b>	<b>ASSURED CAREER PROGRESSION SCALES</b> – Appointment of certain Judicial Officers during the period of their working as Junior Civil Judges to the Assured Career Progression Scales -I and II – <b>ORDERS – ISSUED.</b>
<b>READ:</b>	1. G.O.Ms.No.60 Law (LA & J – SC.F) Department, dated 07.05.2003.
	2. G.O.Ms.No.120 Law (LA & J – Courts.C1) Department, dated 09.11.2004.
	3. G.O.Ms.No.73, Law (LA & J – SC.F) Department, dated 01.05.2010.
	4. G.O.Ms.No.111, GA (J&RA) Department, dated 22.10.2022

**ORDER ROC. NO. 551/2024 - B.SPL., DATED: 26.02.2024**

On the recommendations of the First National Judicial Pay Commission, the erstwhile Government of Andhra Pradesh, in its G.O. first read above have issued orders for Revision of Pay Scales including the Assured Career Progression Scales. Further, the Government in its G.O. second read above, issued orders for appointment of Civil Judges (Senior Division) and (Junior Division) to the Assured Career Progression Scale-I and II.

Subsequently, the Government in the G.O. 3<sup>rd</sup> read above issued orders for revision of pay scales to the Judicial Officers in the erstwhile State of Andhra Pradesh w.e.f. 01.01.2006 wherein the scales with regard to Assured Career Progression Scale-I and II for Junior Civil Judges are as follows:

**CIVIL JUDGES (JUNIOR DIVISION):**

**ASSURED CAREER PROGRESSION SCALE – I**

Rs.33090-920-40450-1080-45850 in respect of those who have completed 5 years of continuous service.

**ASSURED CAREER PROGRESSION SCALE – II**

Rs.39530-920-40450-1080-49090-1230-54010 in respect of those who have completed another 5 years of continuous service.

Now, recently the Government of Telangana vide G.O. 4<sup>th</sup> read above had issued orders vide G.O.Ms.No.111, G.A (J& RA) Department, dated 22.10.2022 revising the pay scales and Assured Career Progression Scales to the Judicial Officers in the State of Telangana w.e.f. 01.01.2016, which are as follows:

**NEW REVISED PAY SCALE:**

**CIVIL JUDGES (JUNIOR DIVISION)**

**ASSURED CAREER PROGRESSION SCALE – I**

Rs.92960-136520 in respect of those who have completed 5 years of continuous service.

**ASSURED CAREER PROGRESSION SCALE – II**

Rs.111000-163030 in respect of those who have completed another 5 years of continuous service.

The Government in the G.O. second read above ordered that the Assured Career Progression Scales are subject to following conditions:

- (i) Conferment of benefits by way of Assured Career Progression Scheme shall not be automatic but on the appraisal of their work and performance by a Committee of Senior Judges of the High Court constituted for the purpose.
- (ii) The financial up-gradation should not be provided to those who have declined regular promotion on any personal ground.
- (iii) In case where an officer in the cadre of Civil Judge (Junior Division) or Civil Judge (Senior Division) who has been provided the Assured Career Progression, refuses functional promotion to the higher cadre in his turn of seniority and merit, he shall be reverted to the original pay scale.

For appraisal of work and performance of the officers, as per condition (i) above, the High Court has adopted the following guidelines for conferment of the benefit of Assured Career Progression Scales to the Junior Civil Judges.

“The Committee perused the record. The Committee is of the view that the benefit of Assured Career Progression can be conferred upon the Junior Civil Judge or Senior Civil Judge, as the case may be, under the relevant Rules, for each block of five years, subject to condition that;

- a) he/she shall have been graded satisfactory, at least five times in the period of five years.

- b) shall not have been rated as poor, for more than twice.
- c) no departmental or criminal proceeding is pending against him/her or charges of misconduct, moral turpitude, lack of integrity or dereliction of duty, and
- d) he/she has not been punished by the disciplinary authority or any of the grounds mentioned above or by a Criminal Court in respect of any penal/criminal offence.

In view of the Judgment of Hon'ble Supreme Court in All India Judges Association Vs Union of India, dated 19.05.2023 (Live Law SC452) and recommendations of SNJPC Report, the High Court issued fresh guidelines for consideration of Assured Career Progression Scales, which are as under.

- A) He/She shall have been graded overall as average in the first five years of service, for granting 1<sup>st</sup> ACP.
- B) He/She shall have been graded satisfactory at least for three times in the next period of five years for 2<sup>nd</sup> ACP.
- C) No departmental or criminal proceeding is pending against him /her on charges of misconduct, moral turpitude, lack of integrity or dereliction of duty during the relevant period that falls for consideration to grant ACP.
- D) He/She has not been punished by the Disciplinary authority on any of the grounds mentioned above or by a criminal court in respect of any penal/ criminal offence during the relevant period that falls for consideration to grant ACP.

As per the orders of the G.Os and as per the above guidelines, the High Court appointed the following Judicial officers to **Assured Career Progression Scales-I** in the time scale of pay of Rs. 33090-920-40450-1080-45850 and new revised pay scale of Rs. 92960-136520 with effect from the dates mentioned against their names in the cadre of Junior Civil Judges, considering their appraisal of work and performance:

SL. NO.	NAME OF THE OFFICER <i>Sarvasri:</i>	DATE OF APPOINTMENT TO ACP SCALES - I, IN THE CADRE OF JUNIOR CIVIL JUDGE
1.	<b>LALSINGH SRINIVASA NAIK</b> I Addl. District and Sessions Judge, Kamareddy.	<b>23.06.2010</b>
2.	<b>SMT. K.MARUTHI DEVI</b> I Additional District and Sessions Judge, Bhongir, Yadadri Bhongir.	<b>22.08.2010</b>
3.	<b>C.V.S. SAI BHUPATHI</b> IV Additional Metropolitan Sessions Judge, Hyderabad-cum-XVIII Additional C.J., C.C.C., Hyderabad	<b>22.08.2010</b>
4.	<b>SMT. M.VANI</b> Special Sessions Judge for Fast tracking the cases relating to Atrocities against Women-cum-XIII Additional District and Sessions Judge-cum-XIII Additional Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.	<b>17.05.2012</b>
5.	<b>VINOD KUMAR</b> II Additional Metropolitan Sessions Judge, Hyderabad-cum-XVI Additional Chief Judge, City Civil Court, Hyderabad.	<b>01.05.2013</b>
6.	<b>NAMA. SANTOSH KUMAR</b> IV Additional District and Sessions Judge-cum-IV Additional Metropolitan Sessions Judge, L.B.Nagar-Cum-I Additional Family Court, Ranga Reddy District at L.B.Nagar.	<b>01.05.2013</b>
7.	<b>J. VIKRAM</b> Fast Track Special Judge for trial and disposal of RAPE and POCSO Act Cases, Medchal-Malkajgiri District at Kushaiguda.	<b>22.09.2013</b>
8.	<b>SMT. M.K. PADMAVATHI</b> Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Children against Sexual Offences (POCSO) Act, Rangareddy District at L.B.Nagar	<b>22.09.2013</b>
9.	<b>SMT. CHIRANJI ASHALATHA</b> Judge, Family Court-cum- III Additional District and Sessions Judge, Nizamabad	<b>29.11.2013</b>
10.	<b>SMT. KSHAMA DESHPANDE</b> Secretary, District Legal Services Authority, Adilabad	<b>29.11.2013</b>

11.	<b>BRUNGI SRINIVASULU,</b> Principal Senior Civil Judge-cum-Assistant Sessions Judge, Hanumakonda	<b>29.11.2013</b>
12.	<b>K.V.CHANDRA SEKHAR RAO</b> Secretary, District Legal Services Authority, Criminal Courts, Hyderabad	<b>29.11.2013</b>
13.	<b>SMT. G.BHANUMATHI</b> Principal Senior Civil Judge-cum-Assistant Sessions Judge, Kothagudem, Badradri Kothagudem District	<b>29.11.2013</b>
14.	<b>SMT. R. SREELEKHA</b> Senior Civil Judge-cum-Assistant Sessions Judge, Siricilla, Rajanna Sircilla District	<b>29.11.2013</b>
15.	<b>SMT. R.M.SUBHAVALLI</b> XIII Additional Chief Metropolitan Magistrate (Mahila Court), Hyderabad	<b>29.11.2013</b>
16.	<b>SMT. K. SWAPNA RANI</b> III Additional Judge, City Civil Court, Secunderabad.	<b>20.04.2014</b>
17.	<b>SMT. GAVVALA RADHIKA</b> V Additional Chief Metropolitan Magistrate (Juvenile Court), Hyderabad	<b>01.09.2015</b>
18.	<b>SMT. N. PRASHANTHI</b> X Additional Chief Metropolitan Magistrate, Secunderabad	<b>01.09.2015</b>
19.	<b>S. MADHU</b> I Addl. Junior Civil Judge, Jagtial, Karimnagar District (Retired from service at the age of 50 years i.e., on 31.10.2020)	<b>01.09.2015</b>
20.	<b>SMT. G. THERESA</b> Formerly, XIII Metropolitan Magistrate, Cyberabad at L.B. Nagar, Rangareddy (expired on 16.03.2019)	<b>04.08.2016</b>
21.	<b>M.ARJUN</b> Senior Civil Judge-cum-Assistant Sessions Judge, Peddapally.	<b>18.03.2018</b>
22.	<b>DR. PRAMILA JAIN</b> Senior Civil Judge-cum-Assistant Sessions Judge, Adilabad.	<b>18.03.2018</b>
23.	<b>SMT. M.JAYAMMA,</b> Formerly II Addl. Junior Civil Judge, Khammam (expired on 21.10.2019)	<b>18.03.2018</b>

24.	<b>B.SUJAY</b> Senior Civil Judge-cum-Assistant Sessions Judge, Miryalaguda, Nalgonda District	<b>18.03.2018</b>
25.	<b>C.SURESH</b> Senior Civil Judge-cum-Assistant Sessions Judge, Mahabubabad	<b>18.03.2018</b>
26.	<b>G.PRABHAKAR</b> Additional Senior Civil Judge-cum-Additional Assistant Sessions Judge, Gadwal	<b>18.03.2018</b>
27.	<b>J.SYAM KUMAR</b> Senior Civil Judge-cum-Assistant Sessions Judge, Huzurnagar, Suryapet District	<b>18.03.2018</b>
28.	<b>SMT. V.BHAVANI</b> IV Additional Judge, City Civil Court, Hyderabad	<b>18.03.2018</b>
29.	<b>G.RAMALINGAM</b> III Additional Senior Civil Judge-cum-III Additional Assistant Sessions Judge, Rangareddy District at L.B. Nagar.	<b>01.10.2018</b>
30.	<b>N.SRIKANTH BABU</b> Prl. Senior Civil Judge-cum-Prl. Asst. Sessions Judge, Nizamabad	<b>18.03.2018</b>
31.	<b>SMT. K.ASHA RANI</b> I Additional Senior Civil Judge -cum- I Additional Assistant Sessions Judge, Khammam	<b>18.03.2018</b>
32.	<b>SMT. P.SAI SUDHA</b> XVII Additional Chief Metropolitan Magistrate, Hyderabad	<b>18.03.2018</b>
33.	<b>P.PURUSHOTHAM RAO</b> XVIII Additional Judge, City Civil Court, Hyderabad	<b>18.03.2018</b>
34.	<b>A.KUMARA SWAMY</b> III Additional Chief Metropolitan Magistrate, Hyderabad	<b>18.03.2018</b>
35.	<b>SMT. C.M.RAJYA LAKSHMI</b> Senior Civil Judge-cum-Assistant Sessions Judge, Rangareddy District at Shadnagar	<b>18.03.2018</b>
36.	<b>DEVAN AJAY KUMAR</b> Senior Civil Judge-cum-Assistant Sessions Judge, Bodhan, Nizamabad District	<b>01.04.2019</b>

As per the orders of the G.Os and as per the above guidelines, the High Court appointed the following Judicial officers to **Assured Career Progression Scale-II** in the time scale of pay of Rs. 39530-920-40450-1080-49090-1230-54010 and new revised pay scale of Rs. 111000 - 163030 with effect from the dates mentioned against their names in the cadre of Junior Civil Judges, considering their appraisal of work and performance:

<b>SL. NO.</b>	<b>NAME OF THE OFFICER</b> <i>Sarvasri:</i>	<b>DATE OF APPOINTMENT TO ACP SCALES - II IN THE CADRE OF JUNIOR CIVIL JUDGE</b>
1.	<b>A.JAYA RAJ</b> Principal District and Sessions Judge, Yadadri Bhongir	<b>10.02.2013</b>
2.	<b>LALSINGH SRINIVASA NAIK</b> I Addl. District and Sessions Judge, Kamareddy	<b>23.06.2015</b>
3.	<b>SUGALI NARAYANA</b> I Addl. District and Sessions Judge, Jagtial	<b>23.06.2015</b>
4.	<b>C.V.S. SAI BHUPATHI</b> IV Additional Metropolitan Sessions Judge, Hyderabad-cum-XVIII Additional C.J., C.C.C., Hyderabad	<b>22.08.2015</b>
5.	<b>SMT. K.MARUTHI DEVI</b> I Additional District and Sessions Judge, Yadadri Bhongir	<b>22.08.2015</b>
6.	<b>S.RAVI KUMAR</b> V Additional District and Sessions Judge, Bodhan, Nizamabad District	<b>22.08.2015</b>
7.	<b>SMT. J.MAITHREYI</b> I Additional Special Judge for trial of CBI Cases, Hyderabad	<b>04.09.2015</b>
8.	<b>SMT. B.PUSHPALATHA</b> Fast Track Special Court for expeditious trial and disposal of Rape and Protection of Children against Sexual Offences (POCSO) Act Cases, Hyderabad	<b>24.07.2018</b>
9.	<b>D.V.NAGESWARA RAO</b> XXV Additional Chief Judge, City Civil Court, Hyderabad	<b>22.09.2018</b>
10.	<b>J. VIKRAM</b> Fast Track Special Judge for trial and disposal of RAPE and POCSO Act Cases, Medchal-Malkajgiri District at Kushaiguda	<b>22.09.2018</b>

11.	<b>SMT. M.K. PADMAVATHI</b> Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Children against Sexual Offences (POCSO) Act, Rangareddy District at L.B.Nagar	<b>22.09.2018</b>
12.	<b>K.MURALI MOHAN</b> I Additional District and Sessions Judge, Siddipet	<b>29.11.2018</b>
13.	<b>SMT. KSHAMA DESHPANDE</b> Secretary, District Legal Services Authority, Adilabad	<b>29.11.2018</b>
14.	<b>BRUNGI SRINIVASULU</b> Principal Senior Civil Judge-cum-Assistant Sessions Judge, Hanumakonda	<b>29.11.2018</b>
15.	<b>K.V.CHANDRA SEKHAR RAO</b> Secretary, District Legal Services Authority, Criminal Courts, Hyderabad	<b>29.11.2018</b>
16.	<b>SMT G. BHANUMATHI</b> Principal Senior Civil Judge-cum-Assistant Sessions Judge, Kothagudem, Badradri Kothagudem District	<b>29.11.2018</b>
17.	<b>SMT R. SREELEKHA</b> Senior Civil Judge-cum-Assistant Sessions Judge, Siricilla, Rajanna Sircilla District	<b>29.11.2018</b>
18.	<b>SMT. NASEEM SULTANA,</b> Additional Senior Civil Judge-cum-Additional Assistant Sessions Judge, Armoor, Nizamabad District	<b>29.11.2018</b>
19.	<b>K.SURI KRISHNA</b> Senior Civil Judge-cum-Assistant Sessions Judge, Zaheerabad, Sangareddy District	<b>29.11.2018</b>
20.	<b>SMT. R.M. SUBHAVALLI</b> XIII Additional Chief Metropolitan Magistrate (Mahila Court), Hyderabad	<b>29.11.2018</b>
21.	<b>SMT. M.SANDHYA RANI,</b> Principal Senior Civil Judge-cum-Asst. Sessions Judge, Mahabubnagar	<b>01.09.2020</b>
22.	<b>B.RAMESH</b> Principal Senior Civil Judge-cum-Assistant Sessions Judge, Medchal-Malkajgiri District at Medchal	<b>01.09.2020</b>
23.	<b>SMT.GAVVALA RADHIKA</b> V Additional Chief Metropolitan Magistrate (Juvenile Court), Hyderabad	<b>01.09.2020</b>



24.	<b>SMT. T. MADHAVI</b> Senior Civil Judge-cum-Assistant Sessions Judge, Mulugu	<b>01.09.2020</b>
25.	<b>SMT. P.SREEDEVI</b> Senior Civil Judge-cum-Assistant Sessions Judge, Ranga Reddy District at Chevella	<b>01.09.2020</b>
26.	<b>SMT. N. PRASANTHI</b> X Additional Chief Metropolitan Magistrate, Secunderabad	<b>01.09.2020</b>
27.	<b>SMT. GANTA KAVITHA DEVI</b> Principal Senior Civil Judge-cum-Assistant Sessions Judge, Gadwal	<b>01.09.2020</b>
28.	<b>K.KIRAN KUMAR</b> XI Additional Chief Metropolitan Magistrate, Secunderabad	<b>01.09.2020</b>
29.	<b>SMT. P.ARUNA KUMARI,</b> Senior Civil Judge-cum-Assistant Sessions Judge, Sathupalli, Khammam District	<b>01.09.2020</b>
30.	<b>SHAIK MEERA KHASIM SAHEB</b> XV Additional Judge, City Civil Court -cum- XIX Additional Chief Metropolitan Magistrate, Secunderabad	<b>01.09.2020</b>
31.	<b>P.MASAI AH</b> Senior Civil Judge, Suryapet (Retired from Service on 30.09.2016).	<b>10.02.2013</b>
32.	<b>G.RAVINDER</b> VII Addl. Chief Metropolitan Magistrate, Hyderabad (Retired from service on 30.09.2018).	<b>22.08.2015</b>

The concerned Principal District and Sessions Judges/Unit Heads are hereby directed to take necessary steps regarding fixation of pay in respect of the above said officers who have been appointed to Assured Career Progression Scales – I and II.

The following **two (2) officers** are not considered for appointment to ACP Scales-II in the cadre of Junior Civil Judges as they have not fulfilled the norms prescribed by the High Court:

1. **MS. T.NAGARANI**
2. **SMT. A.SREEDEVI,**

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The appointment of ACP Scales -I & II to the following **four (4) officers** is **deferred for the present** since the Work Review Remarks of the officers for the said period are incomplete:

1. SRI MOHD ABDUL JALEEL ACP-I
2. MS. N.ANITHA REDDY ACP-I
3. MS. G.KALARCHANA ACP-I
4. SMT CHIRANJI ASHALATHA- ACP-II

**NOTE:** The Proceedings is placed in the High Court's website <http://tshc.gov.in>

  
**REGISTRAR GENERAL**  
**FAC. REGISTRAR (VIGILANCE)**

**To**

1. The officers Concerned.
2. The Registrar General and all other Registrars, High Court for the State of Telangana, Hyderabad.
3. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad.
6. The Principal Special Judge for C.B.I. Cases, Hyderabad.
7. **THE PRL. DISTRICT AND SESSIONS JUDGES / ADDITIONAL DISTRICT AND SESSIONS JUDGES AND DISTRICT TREASURY OFFICERS:**
  - 1) Adilabad
  - 2) Kamareddy
  - 3) Karimnagar
  - 4) Jagtial
  - 5) Hanumakonda
  - 6) Mahabubabad
  - 7) Rajanna Sircilla
  - 8) Peddapalli
  - 9) Khammam
  - 10) Badradri-Kothagudem
  - 11) Mahabubnagar
  - 12) Jogulamba Gadwal
  - 13) Medchal-Malkajgiri
  - 14) Mulugu
  - 15) Nizamabad
  - 16) Sangareddy
  - 17) Siddipet
  - 18) Nalgonda
  - 19) Suryapet
  - 20) Yadadri-Bhongir
  - 21) Rangareddy District at L.B. Nagar.

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8. The Pay and Accounts Officer, Hyderabad.
9. The District Treasury Officer, Rangareddy District, Exhibition Grounds, Nampally, Hyderabad.
10. The District Treasury Officer, Shameerpet, Medchal-Malkajgiri District.

**11. THE SECTION OFFICERS :**

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|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell   | c) E-Section        |
| d) Work Review Cell        | e) O.P.Cell         | f) B-Section        |
| g) Accounts Section        | h) Computer Section | i) D-Budget Section |

High Court for the State of Telangana at Hyderabad.

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